

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **03.03.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/558/2019 IN TCP/385/IB/2017
NAME OF PETITIONER : T.V Subramanian (Liquidator)
NAME OF RESPONDENT : Flextronics Technologies (I) Pvt Ltd
SECTION : Sec 35(n) & 60(5) of IBC

ORDER

None appears for the Applicant/Liquidator.

Mr. Bhagavath Krishnan, Advocate for the Respondent is present through Video Conferencing Platform.

Ld. Advocate for the Respondent represents that the pleadings in this matter are complete. In the circumstances, the matter stands adjourned for the appearance of the Applicant to **30.03.2021**, failing which this Tribunal will be constrained to dismiss the Application for non-prosecution.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)